

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 26.03.2019 (TUESDAY)

Court of Chairperson

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 187 of 2019	Vinod Mahavir Prasad Vs. Renior Management Consulting (India)& Ors	Anandh K.	Jenna V. Krishnan Salim A-Inam Dar

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 269 of 2019	Sudhir Khurana Vs. Usha Devi & Anr.	Anuj Tiwari	
3.	Comp. App. (AT) (Ins) No. 280 of 2019	A.P Abdul Kareem Vs. Om Industrial Corporation & Anr.	Sunav Rastogi	
4.	Comp. App. (AT) (Ins) No. 281 of 2019	B.M. Pipes Pvt Ltd Vs. Eta Engineering Pvt Ltd	Saakaar Sardana	
5.	Comp. App. (AT) (Ins) No. 282 of 2019	Kautilya Industries Pvt Ltd Vs. Parasrampuriya Synthetic Ltd & Anr.	Raman Aggarwal	
6.	Comp. App. (AT) (Ins) No. 283 of 2019	Sunil Tandon Vs. Manoj Kumar Anand , I.R.P & Ors	Rishi Kapoor	
7.	Comp. App. (AT) (Ins) No. 284 of 2019	Power Grid Corporation of India Vs. Deepak Cables (India) Ltd.	Amitesh Chandra Mishra	
8.	Comp. App. (AT) (Ins) No. 285 of 2019	Jagatvir Singh Vs. Liquidator of Rolex Cycles Pvt Ltd & Anr.	Arun Francis	
9.	Comp. App. (AT) (Ins) No. 286 of 2019	Urban Infrastructure Trustees Ltd. Vs. Neelkanth Realty Pvt. Ltd.	K.J. John	
10.	Comp. App. (AT) No. 77 of 2019	Usha Ananthasubramanian Vs. Union of India, Ministry of Corporate Affairs	Ashish Verma	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 721 of 2018	Kamesh Badhana Vs. Govind Ram & Ors.	Arjun Kant	Govind Ram-R1 Hemant Miglani-R3 Kanwal Chaudhary-R4
12.	Comp. App. (AT) (Ins) No. 790 of 2018	State Bank of India Vs. Topworth Steels & Power Pvt. Ltd.	Sindhu T.P.	Ranjan Kr. Pandey
13.	Comp. App. (AT) (Ins) No. 162 of 2019	Unistill Alcoblends Pvt. Ltd. Vs. India Brewery & Distillery Pvt. Ltd.	Ranjeet	
14.	Comp. App. (AT) (Ins) No. 184 of 2019	Phoenix ARC Pvt. Ltd. Vs. Shri Vishal M. Poonater & Anr.	Suresh Dobhal	

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No.1058 of 2019 in Comp. App. (AT) (Ins) No. 255-256 of 2018	Punit Garg Vs. Ericsson India Pvt. Ltd. &Anr. With	Chaitanya Safaya	Praveen Mittal (R-1)
2.	Comp. App. (AT) (Ins) No. 257-258 of 2018	Satish Seth Vs. Ericsson India Pvt. Ltd. &Anr. With	Chaitanya Safaya	Praveen Mittal (R-1)
3.	Comp. App. (AT) (Ins) No. 259-260 of 2018	Suresh Madihally Rangachar Vs. Ericsson India Pvt. Ltd. &Anr.	Chaitanya Safaya	Praveen Mittal (R-1)
4.	Comp. App. (AT) (Ins) No. 131 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Unimark Remedies Ltd (Through Resolution Professional) & Anr.	Shashank Agarwal	Rohan Agrawal (R1), Ekta Choudhary

For Hearing (Part Heard)

5.	Competition App. (AT) No. 69 of 2018	Hindustan Petroleum Corporation Ltd. Vs. Competition Commission of India & Ors. With	R.P. Kapur	Samar Bansal (R-CCI), Kunal Mehra
6.	Competition App. (AT) No. 70 of 2018	South Asia LPG Company Pvt. Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	Samar Bansal (R-CCI), Kunal Mehra
7.	Competition App. (AT) No. 52 of 2018	Parsoli Motors Works Pvt. Ltd. Vs. BMW India Pvt. Ltd. & Ors.	Arvind Kumar Gupta	Diwakar Maheshwari-R1 Pratishtha Vijj-R2

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By Order
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Registrar